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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON \_\_\_08.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 66/16

PETITION NUMBER

TP 165/17

NAME OF THE PETITIONER (S) :

INDECOMM GLOBAL SERVICES(INDIA) PVT. LTD.

NAME OF THE RESPONDENT (S):

**UNDER SECTION** 

391/394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

1. SAJI P. JOHN 9845209798 SPJ Legal

Adv. for Petitioner

Counsel for Petitioner Company is present. He requested time to file 2 sets of copies. Time granted till 31.03.2017.

Notice to ROC and RD. Call on 31.03.2017.

MEMBER (J)

MEMBER (T)